The Tamil Nadu Preservation of Private Forests (Continuance) Act, 1965

Act 32 of 1965

Keyword(s):
Continuance Act, The Tamil Nadu Preservation of Private Forests Act, 1949


[Received the assent of the President on the 30th November 1965, first published in the Fort St. George Gazette Extraordinary on the 1st December 1965 (Agrahayana 10, 1887).]


Be it enacted by the Legislature of the [State of Tamil Nadu] in the Sixteenth Year of the Republic of India as follows:

1. This Act may be called the [Tamil Nadu] Preservation of Private Forests (Continuance) Act, 1965. Short title.

2. The [Tamil Nadu] Preservation of Forests Act, [Tamil Nadu Act XXVII of 1949] (hereinafter referred to as the principal Act) shall, as amended by this Act, become a permanent Act.

3-5. [The amendments made by these sections have already been incorporated in the principal Act, namely, the Tamil Nadu Preservation of Private Forests Act, [549 (Tamil Nadu Act XXVII of 1949)].]